

(b) if so, what action Government propose to take against them as also against those who granted them false tribal certificate?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) :** (a) and (b). The information is being obtained from the State Government and will be laid on the Table of the House.

**SUPPLY OF PUBLICATIONS TO NATIONAL LIBRARIES**

**842. SHRI KARTIK ORAON :** Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that under the Delivery of Books (Publication) Act, 1954, as amended in 1956, each publisher is required to supply to the National Libraries three copies of its

publications within thirty days from the date of their release from the Press;

(b) if so, what was the receipt of publications in 1956; and

(c) the receipt of publications within the last five years, year-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) :** (a) Yes, Sir.

(b) The receipt of publications in 1956 was as indicated below :—

	<i>No. of books received</i>
National Library, Calcutta.	31,381
Connemara Public Library, Madras	2,103
The Central Library, Town Hall Bombay	8,738

(c) The receipt of publications during the last five years is indicated below :—

	National Library, Calcutta.	Connemara Public Library, Madras	Central Library, Town Hall.	Total
1963-64	24,569	13,412	15,775	53,756
1964-65	*32,622	10,770	12,752	56,153
1965-66	20,185	11,187	16,605	77,377
1966-67	19,980	12,120	17,767	49,863
1967-68	16,827	14,817	16,820	48,464

\*Includes 11, 357 Map

**POLICE EXCESSES IN GONDA AND ELSEWHERE IN UTTAR PRADESH**

26th August, 1968 regarding alleged Police Excesses in Gonda and state :

**843. DR. SUSHILA NAYAR :**  
**SHRI JAGANNATH RAO JOSHI :**  
**SHRI YASHPAL SINGH :**  
**SHRI SHIV CHARAN LAL :**  
**SHRI ATAL BIHARI VAJ-PAYEE :**  
**SHRI NARAIN SWARUP SHARMA :**  
**SHRI ONKAR LAL BERWA :**  
**SHRI SITARAM KESARI :**  
**SHRI D. N. PATODIA :**  
**SHRI RAM SEWAK YADAV :**

(a) whether the inquiry has since been completed by Government;

(b) if so, the details of the inquiry; and

(c) whether a copy of the report of inquiry will be laid on the Table?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) to (c). The State Government have on 9th October, 1968 appointed Shri R. S. Bhargav, District Judge, Barabanki, as a single-member Commission of Inquiry under the Com-

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Short Notice Question No. 12 on the

missions of Inquiry Act, 1952, to enquire into the allegations of police excesses in Gonda. The inquiry is in progress.

**MISUSE OF MONEY FROM SARDAR PATEL MEMORIAL FUND**

844. DR. SUSHILA NAYAR :  
SHRI GEORGE FERNANDES :  
SHRI ONKAR LAL BERWA :  
SHRI YASHPAL SINGH :  
SHRI NARAIN SWARUP SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the inquiry against the Ahmedabad Municipal Corporation regarding the misuse of about Rs. 10 lakhs from the Sardar Patel Memorial Fund by certain individuals, has since been completed;

(b) if so, the names and number of persons involved; and

(c) the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :  
(a) to (c). Facts are being ascertained from the State Government.

राजस्थान में पब्लिक स्कूल के पाठ्यक्रम से एक पाठ्य पुस्तक को हटाना

845. श्री प० ला० बारूपाल :  
श्री रामगोपाल शालवाले :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में एक पब्लिक स्कूल के पाठ्यक्रम से एक पाठ्य-पुस्तक इस कारण हटाई गई है कि उसमें भक्त मीरा बई को महाराणा प्रताप की पत्नी बताया गया है;

(ख) क्या यह भी सच है कि इंडिया फाउण्डेशन ने इस पुस्तक में भक्त मीरा बाई के चरित्र के बारे में भी शंका व्यक्त की है;

(ग) क्या राजस्थान सरकार ने इस बारे में केन्द्रीय शिक्षा बोर्ड को कोई पत्र भेजा है; और

(घ) यदि हां, तो उस पर क्या कार्यवाही की गई है।

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) से (घ). केन्द्रीय माध्यमिक शिक्षा बोर्ड को, प्रश्न में उठाए गए मुद्दे पर कोई शिकायत प्राप्त नहीं हुई है। राज्य सरकार से भी अपेक्षित सूचना प्राप्त नहीं हुई है।

**SETTING UP OF A CENTRAL UNIVERSITY IN SAMBALPUR (ORISSA)**

846. SHRI SRADHAKAR SUPAKAR : Will the Minister of EDUCATION be pleased to state :

(a) whether during his recent visit to Orissa, the State Government submitted a memorandum to him for establishing a Central University in Sambalpur, which is the Centre of a large population of Adivasis and backward classes; and

(b) if so, whether Government have considered the memorandum favourably ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :  
(a) The State Government submitted a memorandum suggesting that the Central Government may take over Sambalpur or Berhampur University as a Central University.

(b) The Central Government does not consider the proposal feasible.

**DEATH OF ARJUN SINGH**

847. SHRI M. L. SONDHI :  
SHRI R. R. SINGH DEO :  
SHRI CHINTAMANI PANIGRAHI :  
SHRI GADILINGANA GOWD :  
SHRI R. K. AMIN :  
SHRI K. P. SINGH DEO :  
SHRI D. N. DEB :